

ORDER

Since applicability of the order dated 22.03.2020, passed in the emergent meeting of the Hon'ble Administrative Committee of Hon'ble High Court of Punjab and Haryana, Chandigarh, has been extended up to 14.04.2020 in view of the prevailing situation arising due to outbreak of novel coronavirus (COVID-19), therefore, the following Judicial Officers, on rotation basis, shall perform duty in Sonipat Sessions Division from 01.04.2020 to 14.04.2020 as per roster mentioned below against each, and shall work from home during the remaining period. During the period of their working from home, they will not leave the station and will also make themselves available immediately as and when their services are required. During the period from 01.04.2020 to 14.04.2020, only urgent work shall be attended and no fresh filing shall be accepted during the aforesaid period, except the cases in which the limitation period is going to expire. The cases already fixed in the Courts from 01.04.2020 to 14.04.2020 shall also be adjourned by the respective Courts before proceeding on working from home.

Sr. No.	Name of the Judicial Officers with designation	Duty Period	Contact No. & E-mail ID of the Judicial Officers	
1	Sh. Rajesh Malhotra, AD&SJ, Sonipat	01.04.2020	Office	0130-2221008
			Residence	0130-2221004
			E-mail ID	malhotra.rajesh@ajj.gov.in
2	Sh. Desh Raj Chalia, AD&SJ, Sonipat	03.04.2020	Office	0130-2221101
			Residence	0130-2244001
			E-mail ID	Chalia.desraj@ajj.gov.in
3	Sh. Ashwani Kumar, AD&SJ, Sonipat	04.04.2020	Office	0130-2222026
			Residence	0130-2242952
			E-mail ID	ashwanicjm@gmail.com
4	Sh. Devinder Singh, AD&SJ, Sonipat	07.04.2020	Office	0130-2222642
			Residence	0130-2222150
			E-mail ID	singh.devinder@indianjudiciary.gov.in
5	Sh. Rajesh Sharma, AD&SJ, Sonipat	08.04.2020	Office	0130-2222900
			Residence	0130-2220828
			E-mail ID	sharma.rajesh@ajj.gov.in
6	Sh. Rajesh Gupta, AD&SJ, Sonipat	09.04.2020 & 10.04.2020	Office	0130-2220062
			Residence	0130-2221910
			E-mail ID	rgamity2000@gmail.com
7	Dr. Parminder Kaur, AD&SJ, Sonipat	11.04.2020 & 12.04.2020	Office	0130-2220830
			Residence	0130-2202355
			E-mail ID	kaur_parminder7@yahoo.in
8	Sh. Rahul Bishnoi, AD&SJ, Sonipat	13.04.2020 & 14.04.2020	Office	0130-2220601
			Residence	0130-2221111
			E-mail ID	bishnoi.r@ajj.gov.in

9	Sh. Saurabh Gupta, ACJ (SD)/CJM, Sonipat	01.04.2020 to 03.04.2020	Office	0130-2220077
			Residence	0130-2222051
			E-mail ID	saurabhgupta@aij.gov.in
10	Ms. Manvika Yadav, ACJ (SD)/JMJC, Sonipat	04.04.2020 to 06.04.2020	Office	0130-2220827
			Residence	01263-256509
			E-mail ID	manvika.banswal@aij.gov.in
11	Ms. Jogindri, ACJ (SD)/SDJM, Kharkhoda	07.04.2020 to 09.04.2020	Office	0130-2585005
			Residence	0130-2221102
			E-mail ID	jogindri@aij.gov.in
12	Sh. Ashok Kumar, CJ (JD)/JMJC, Sonipat	10.04.2020 to 12.04.2020	Office	0130-2222390
			Residence	0130-2221102
			E-mail ID	ashokkumar77@aij.gov.in
13	Sh. Vinay Kakran, CJ (JD)/JMJC, Sonipat	13.04.2020 & 14.04.2020	Office	0130-2222067
			Residence	0130-2221433
			E-mail ID	vinay.dcac@gmail.com
14	Sh. Sachin Yadav, ACJ (SD)/SDJM, Gohana	01.04.2020 to 07.04.2020	Office	01263-253950
			Residence	01263-256509
			E-mail ID	sachin.yadav@aij.gov.in
15	Ms. Vinti, CJ (JD)/JMJC, Gohana	08.04.2020 to 14.04.2020	Office	01263-256510
			Residence	01263-255966
			E-mail ID	sam_vinti@rediffmail.com
16	Sh. Vishal, ACJ (SD)/SDJM, Ganaur	01.04.2020 to 14.04.2020	Office	0130-2460812
			Residence	0130-2460811
			E-mail ID	vishal_solanki30@yahoo.com

Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat, and Ms. Sonika, Additional Principal Judge, Family Courts, Sonipat, shall not hold the Camp Court at Sub Divisions, Gohana, Ganaur and Kharkhoda on the days already fixed between the period from 01.04.2020 to 14.04.2020. The urgent work of the aforesaid Family Courts during the aforesaid period shall be attended at Sonipat by both the aforesaid Officers, as under:-

Sr. No.	Name of the Judicial Officers with designation	Duty Period	Contact No. & E-mail ID of the Judicial Officers	
1	Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat	08.04.2020 to 14.04.2020	Office	0130-2222313
			Residence	0130-2988805
			E-mail ID	sanjeevjindal003@gmail.com
2	Ms. Sonika, Additional Principal Judge, Family Court, Sonipat	01.04.2020 to 07.04.2020	Office	0130-2220800
			Residence	0130-2242952
			E-mail ID	sonikasdj@gmail.com

Urgent work relating to Sub Division Kharkhoda shall be attended at Sonipat by the Subordinate Judge on duty at Sonipat Headquarter during the period from 01.04.2020 to 14.04.2020. In case Sh. Vishal, Additional Civil Judge (Senior Division)-cum-SDJM, Ganaur, proceeds on leave between the period from

01.04.2020 to 14.04.2020, urgent work of his Court shall be attended at Sonipat by the Duty Magistrate, Sonipat. Urgent matters attended by the Subordinate Duty Judges at Sonipat Headquarter during the aforesaid period shall be sent to the Civil Judge (Senior Division)/Chief Judicial Magistrate, Sonipat, or Additional Civil Judges (Senior Division)-cum-Sub Divisional Judicial Magistrates, Kharkhoda and Ganaur, as the case may be, for further entrustment/disposal in accordance with law. Similarly, urgent cases attended by Ms. Vinti, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Gohana, during the period from 08.04.2020 to 14.04.2020, shall be sent to the Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate, Gohana, for further entrustment/disposal in accordance with law.

Any urgent matter or bail application entrusted to any Judge-on-duty shall be deemed to be transferred/ assigned to that Court in case the same is disposed of during lockdown period.


Similarly, if any Juvenile is produced during the aforesaid period, he shall be attended by the Duty Magistrate at Sonipat.

The undersigned as well as Sh. Saurabh Gupta, Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate, Sonipat, shall also remain on duty during the period from 01.04.2020 to 14.04.2020.

During the duty period as mentioned in the above roster, only Reader, one Stenographer and one Ahlmad shall attend his/her duties in the respective on-duty Court/s. All the Judicial Officers, during the period of their working from home, are hereby requested to depute only one official, on rotation basis, in their respective Courts for urgent work, under intimation to this office.

The aforesaid arrangements are only for the period from 01.04.2020 to 14.04.2020 and shall be reviewed thereafter as per further communication that may be received from the Hon'ble High Court.

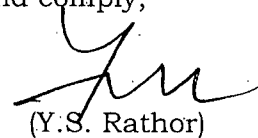
All concerned be informed, accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 23/03/2020

Endst. No. 3859 / Dated 31.3.2020 /

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.



(Y.S. Rathor)
District and Sessions Judge,
Sonipat. /231-03-2020